NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-4-2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/13	TP 43/16	Hearing	397-398	Pramerica ASPF-II Cyprus Holdings Ltd. Vs.

SL. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ARUN SRI KUMAR for keystone Partners 9886720984

Petitioner

Sun offer.

BHARAT H.K For A.R. Ravighan Bar R-1-R-3 9448052498

Counsel for R-1 to 3 is present. Counsel for petitioner is present. Representative of R-4 is present in person. Counsel for petitioner has filed two sets of copies. Counsel for R-1 to 3 requested time to file vakalat for R-1 to 3 and further both sides reported the matter is under talks of compromise and both parties reached settlement.

List it on 23.06.2017.

MEMBER (J)

MEMBER (T)